

**Government of Jammu and Kashmir
General Administration Department
Civil Secretariat, Srinagar.**

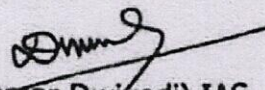
**Notification
Srinagar, the 19th of September, 2020**

S.O. 294.- In exercise of the powers conferred by Article 309 of the Constitution of India, read with Section 15 of the Jammu and Kashmir Civil Services (Decentralization and Recruitment) Act, 2010, the Government hereby makes the following amendment in the Jammu and Kashmir Grant of Domicile Certificate (Procedure) Rules, 2020:-

In Rule 5, in table appended thereto, Clause 1 shall be substituted as follows:-

I S.No./ Clause	II Category of Domicile	III Relevant section of the Jammu and Kashmir Civil Services (Decentralization and Recruitment), Act, 2010	IV Competent Authority for Issuance of Domicile Certificate	V Documents to be annexed with application	VI Appellate Authority
1.	(a) Permanent Resident Certificate Holder	Section 3A (1) (a) of the Jammu and Kashmir Civil Services (Decentralization and Recruitment) Act, 2010	TEHSILDAR/ NAIB-TEHSILDAR	(a) Permanent Resident Certificate	Deputy Commissioner
	(b) Children of persons possessing Permanent Resident Certificate	Section 3A (2) (b) read with 3A (1) (a) of the Jammu and Kashmir Civil Services (Decentralization and Recruitment) Act, 2010	TEHSILDAR/ NAIB-TEHSILDAR	(a) Permanent Resident Certificate of the parent; and (b) Birth Certificate issued by Competent Authority	

By order of the Lieutenant Governor.


(Manoj Kumar Dwivedi) IAS
Commissioner/Secretary to the Government

No. GAD/Mtg/RB-IV/92/2019

Dated: 19.09.2020

Copy for information to the:

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2. All Financial Commissioners.

3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Principal Secretary to the Lieutenant Governor, J&K.
6. Principal Resident Commissioner, J&K Government, New Delhi.
7. Chief Electoral Officer, J&K.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
9. All Commissioner/Secretaries to the Government.
10. Divisional Commissioner, Jammu/Kashmir.
11. Chairperson, J&K Special Tribunal.
12. All Deputy Commissioners.
13. Director General, IMPARD, J&K.
14. Director, Information, J&K.
15. All Heads of Departments/Managing Directors/Secretary, Advisory Boards.
16. Secretary, J&K PSC/Backward Classes Commission/SSB/BOPEE.
17. Director, Estates, J&K.
18. Director, Archives, Archaeology and Museums.
19. Secretary, J&K Legislative Assembly.
20. General Manager, Government Press, Jammu/Srinagar.
21. Private Secretary to the Chief Secretary.
22. Private secretary to Advisor (S)/(F)/(B)/(BK) to the Lieutenant Governor.
23. Private Secretary to Commissioner/Secretary to the Government, GAD.
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